

**THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA):**

(a) to (d). Under the cheap cloth scheme introduced in September 1979, a total quantity of 1000 million metres is expected to be produced annually. The maximum ex-mill price of cloth covered by the scheme is Rs. 4.75 per metre, maximum consumer price of which will be Rs. 6.33 per metre (which is inclusive of 25 per cent trade margin, excise, octroi, etc.). The mills have been directed to stamp the maximum consumer price on the cloth. The production of cheap cloth during September 1979 to December 1979 was of the order of 99 million metres by NTC mills and 148 million metres by the private sector mills. The supply of cheaper cloth is being done through normal trade channels of distribution with larger induction of cooperative sector. As the scheme has been introduced in September 1979 onwards, review for continuation will be done after judging the performance of the scheme in its first year.

**Persons arrested for various Crimes in
Delhi**

**240. SHRI KRISHNA PRATAP
SINGH:**

SHRI NIREN GHOSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested in Delhi on charges of various crimes during 1979-80 month-wise and how many of them have since been released on bail and how many are still in judicial custody; and

(b) whether it is also a fact that among the arrested persons there were certain police men also and if so, their particulars and the action taken against them?

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):**

(a) and (b). The number of persons arrested, those released on bail and those still in judicial custody is as follows:—

Name of Month	Persons arrested	On bail	Judicial custody
April, 79	2785	2733	52
May, 79	2980	2889	91
June, 79	2824	2759	65
July, 79	5262	5188	74
August, 79	3612	3533	79
September, 79	3061	2988	73
October, 79	3406	3323	83
November, 79	2838	2717	121
December, 79	3118	3025	93
January, 80	2442	2221	221
February, 80	2223	1880	343

Among the arrested were 7 Sub-Inspectors, three Assistant Sub-Inspectors, 8 Head Constables and 18 Constables. All the Police Personnel arrested in criminal cases are placed under suspension. Cases against 18 are under investigation, cases against 14 are under trial of court, two have been acquitted by the court and two have been convicted.

Setting up of Industries in Rajasthan

241. SHRI JAI NARAIN:

SHRI CHITTA MAHATA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to provide industries in the backward areas and hill areas in Rajasthan State; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). The following 16 districts of Rajasthan have been identified as industrially backward eligible for concessional finance and other facilities:

Alwar, Banswara, Barmer, Bhilwara, Churu, Dungarpur, Jaisalmer, Jaore, Jhunjhunu, Jhalawar, Jodhpur, Nagaur, Sikar, Sirohi, Tonk and Udaipur.

Out of these 16 districts, the following 6 districts have been further identified for benefit under the Central Investment Subsidy Scheme:

Alwar, Jodhpur, Bhilwara, Churu, Nagaur and Udaipur.

Apart from the above two concessions the following incentives are also available:-

(i) Seed/Margin Money Assistance.

(ii) Income Tax Relief.

(iii) Supply of machinery on concessional terms by the National Small Industries Corporation.

(iv) Consultancy for Technical Services.

(v) Interest Subsidy.

(vi) Special facilities for importing raw materials.

(vii) Rural Industries Projects Programmes.

(viii) Rural Artisans Programme.

(ix) District Industries Centre.

19 Letters of Intent and 5 Industrial Licences were issued during 1978 while 20 Letters of Intent and 5 Industrial Licences were issued during 1979 under the I (D&R) Act, 1951 for setting up of units in backward areas of Rajasthan. Detail of all these Letters of Intent and Industrial Licences including name of the party, item of manufacture, capacity, location of the unit etc. are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" and in the supplement to the "Monthly News Letter" published by the Indian Investment Centre. Copies of these publications are available in the Parliament Library.

Production of Industries in Rajasthan

242. SHRI JAI NARAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a low production in the industries/factories in Rajasthan State due to power crisis in that State; and

(b) if so, the remedial measures taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). The level of production in the industries/factories of a State is dependent on many factors including power. It is, therefore, very